

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/45(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	UCO BANK VS VASUJUJA ENTERPRISES PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Mr. Vishwarup Acharyya, Adv.]

Mr. Sanotsh Kumar Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. S. Chakraborty, Adv.]
Ms. Muskan Saha, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Upon joint request of the parties, post this matter on **15.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)